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XI

ITEM NO.28

REGISTRAR COURT. 2

SECTION

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C)

No(s). 901/2014

RAM LAKHAN AND ORS

Petitioner(s)

VERSUS

SWAMI DAYAL AND ORS

Respondent(s)

(with interim relief and office report)

Date : 04/01/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Mordhwaj Singh, Adv.
Mr. Anurag Kishore, Adv.

For Respondent(s)

Mr. Shrinath Agarwal, Adv.
Mr. Vishwa Pal Singh, Adv.
Mr. A.K. Saxena, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as last chance is given to the
learned counsel for the petitioners to comply with the terms of the order
dated 12.10.2015 of this Court in respect of deceased Respondent
Nos.2/1.

List again on 19.2.2016.

Signature Not Verified

(M V RAMESH)

Digitally signed by
Madhu Grover
Date: 2016.01.04

Registrar

16:19:09 SCT
Reason:

MG